

9

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/632/ (IB)/2017
NAME OF THE PETITIONER(S) : EDELWEISS ASSET RECONSTRUCTION CO LTD
NAME OF THE RESPONDENT(S) : AML STEEL & POWER LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. Geethanjali T
For M/s. Ayyar & Dohia

RESPONDENT

Geethanjali T

2. Bhagyath Krishnan,
Ravathy S,

APPLICANT

BK

(For SRINATH SRIDEVAN).

ORDER

Counsel for petitioner/financial creditor present. Counsel for respondent/corporate debtor present and stated that the parties are making arrangements to sell the properties of the company and pay the amount claimed by the petitioner. The same has been communicated to the petitioner. Counsel for petitioner stated that he has no objection to grant time to the respondent. At request of both the sides, the matter is adjourned. Put up on 05.01.2018.

^{-sr-}
S Vijayaraghavan
Member (Technical)

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K Anantha Padmanabha Swamy
Member (Judicial)